

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **08.01.2021** at 2.15 P.M
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/745/IB/2020 IN
PETITION NUMBER : IBA/765A/2019
NAME OF THE APPLICANT : Luminous Power Technologies Pvt Ltd
NAME OF THE RESPONDENT : Yashica Electronics Pvt Ltd
UNDER SECTION : 33(1)(a) Of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **05.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS